

Report of Vaidyalingam Commission

274. SHRI K. P. SINGH DEO:
SHRI FAROOQ ABDULLAH:
SHRI CHITTA MAHATA:

Will the Minister HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Vaidyalingam Commission have found the near relatives of two former Prime Ministers of having misused their positions being close to the seats of power to promote personal ends and interfere with administrative matters;

(b) if so, the details of the findings of the Commission in regard to each of the relative of the former Prime Ministers; and

(c) what follow up action has been initiated in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBALAH).

(a) and (b). The Report of Shri Justice C. A. V. Vaidyalingam, Special Judge, dated 25-1-80 of his inquiry into the charges against the family members of the former Prime Minister, Shri Morarji Desai, and the family members of the former Home Minister, Shri Charan Singh, was laid on the Table of the Lok Sabha on 11th March, 1980.

(c) The matter regarding follow-up action to be taken by the Government on this report is under consideration.

Resignation by the Members of Planning Commission

275. SHRI FAROOQ ABDULLAH:
SHRI N. E. HORO:
SHRI CHANDRA PAL SHAILANI:
SHRI SUBRAMANIAM SWAMY:
SHRI LAKSHMAN MALLICK:
SHRI NARAYAN CHOUBEY:
• SHRI T. R. SHAMANNA:

Will the PRIME MINISTER be pleased to state:

(a) whether all the Planning Commission Members have resigned from the membership;

(b) if so, whether the Union Government have appointed new members in its place;

(c) whether Union Government have decided to review and redraft the Sixth Plan which had been the work of the outgoing Commission;

(d) if so, when the plan is likely to be reviewed;

(e) whether the reconstitution of the Planning Commission will delay the Sixth Five Year Plan; and

(f) by what time the new plan is likely to be ready?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) No, so far.

(c) to (f). The new Government proposes to consider the Plan afresh.

Allegation by the Prime Minister against Opposition Parties for sending a team to Narainpur

276. PROF. MADHU DANDAVATE:
Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Prime Minister had publicly made an allegation that the opposition parties did not cooperate in sending a team of the Parliament Members to Narainpur in U.P. to have an on the spot study of alleged police atrocities on the villagers;

(b) whether it is also a fact that the Janata Party and Communist Party (Marxists) have publicly denied this charge of non-cooperation levelled by the Prime Minister; and

(c) whether there are any other parties to whom an appeal for cooperation was made by the Prime Minister and they refused cooperation?